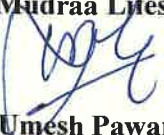



FORM P10**LIST OF CLAIMS**

(Under regulation 20 of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

As on December 10, 2023

(Amount in ₹)

| Sl. No. | Category of creditor | Summary of claims | | Amount of contingent claims | Details in Annexure | Remarks, if any |
|--|--|---|---------------|-----------------------------|---------------------|---|
| | | No. of claims | Amount | | | |
| I | II | III | IV | V | VI | VII |
| 1 | Secured financial creditors belonging to any class of creditors | | | | | Not Applicable |
| 2 | Unsecured financial creditors belonging to any class of creditors | | | | | Not Applicable |
| 3 | Secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | Not Applicable |
| 4 | Unsecured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | Not Applicable |
| 5 | Operational creditors (Workmen) | | | | | Not Applicable |
| 6 | Operational creditors (Employees) | | | | | Not Applicable |
| 7 | Operational creditors (Government dues) | | | | | Not Applicable |
| 8 | Operational creditors (other than Workmen, Employees and Government dues) | 1 | 1,23,31,873/- | | 1 | Operational Debt through Assignment Deed dated 04.12.2022 |
| 9 | Other creditors, if any, (other than financial creditors and operational creditors) | | | | | Not Applicable |
| Total | | | 1,23,31,873/- | | | |
| For Mudraa Lifespaces Private Limited  Mr. Umesh Pawar (Director) (DIN: 07169224) | | | | | | |
| | |  | | | | |

Annexure – 1

Name of the corporate debtor: Mudraa Lifespaces Private Limited

Date of commencement of PPIRP: 08.12.2023

List of creditors as on: 10.12.2023

List of operational creditors (Other than Workmen and Employees and Government dues)

(Amount in ₹)

| Sl. No. | Name of creditor | Identification No. | Details of claim | | | | | | Amount of contingent claim | Amount of any mutual dues, that maybe set-off | Remarks, if any |
|---------|-----------------------------------|----------------------|------------------|---|-------------------------------------|-----------------------------|------------------------|--------------------------------|----------------------------|---|-----------------|
| | | | Amount of claim | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party. | % of voting share in committee | | | |
| I | II | III | IV | V | VI | VII | VIII | IX | X | XI | XII |
| 1 | Sayas Cooperative Society Limited | HO/PNA/GNL/O-77/2021 | 1,23,31,873 | Operational Debt through Assignment Deed dated 04.12.2022 | — | — | No | 100% | — | — | |

